Dy. No. 286/PPEMS
29.10.25

S.No:- 4(R)

38

B.S.P.

BAHUJAN SAMAJ PARTY

Central Office :
Bungalow No. 29, Lodhi Estate,
New Delhi-110003
Ph.: 011-24640183
Fax: 011-24640184

Dir (SS)

Ref. No.: 27/10

Dated: 24.10.2025

Pr. Secy (AK)

To,
The Chief Election Commissioner,
Election Commission of India,
NirvachanSadan,
Ashoka Road,
New Delhi – 110001

भारत निर्वाचन आयोग/Election Commission of India
प्राप्त एवं निर्गम अनुभा
R & I Section
408977
24 OCT 2025
कम्प्यूटर क्रमांक सं. COMPUTER By. No. 6:057
नई दिल्ली/New Delhi

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SOLP (MS)

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Sh Prince

Sub.: Submission of Annual Audited Accounts Report for the Financial Year 2024-2025.

Sir,

We are submitting the certified copy of annual audited accounts along with auditor report of the Party for financial year 2024-2025.

Kindly acknowledge the same.

Thanking you.

Yours faithfully

(SRIDHAR)
National Treasurer

SRIDHAR
NATIONAL TREASURER
BAHUJAN SAMAJ PARTY

Encl.: As above

MANOJ SANTOSH & COMPANY
Chartered Accountants
R-10/B-2, Raj Nagar, Ghaziabad-201002
Ph. 0120-2828845, 9810049930
Email: - manojsantosh.co@gmail.com

INDEPENDENT AUDITOR'S REPORT

To,
The President,
Bahujan Samaj Party,
29, Lodhi Estate,
New Delhi - 110003.

Report on the Financial Statements
We have audited the accompanying financial statements of Bahujan Samaj Party ("the party"), which comprise the Balance Sheet as at 31 March, 2025, the Income & Expenditure Account, the Cash Flow Statement for the year ended on that date and a summary of the significant accounting policies, and other explanatory information.

In our opinion and to the best of our information and according to the explanations given to us, the aforesaid financial statements give a true and fair view in conformity with the accounting principles generally accepted in India, of the state of affairs of the Party as at 31 March, 2025 and of its financial performance and its cash flow for the year ended on that date;

Management's Responsibility for the Financial Statements
The Party's Management is responsible for the preparation and presentation of the financial statements that give a true and fair view of the financial position and cash flow of the party in accordance with the accounting principles generally accepted in India, including the applicable Accounting Standards. This responsibility also includes maintenance of adequate accounting records for safeguarding of the assets of the Party and for preventing and detecting frauds and other irregularities; selection and application of appropriate accounting policies; making judgments and estimates that are reasonable and prudent, and design, implementation and maintenance of adequate internal financial controls, that were operating effectively for ensuring the accuracy and completeness of the accounting records, relevant to the preparation and presentation of the financial statements that give a true and fair view and are free from material misstatement, whether due to fraud or error.

In preparing the Financial Statements, the Party management is responsible for assessing the Party's ability to continue as a going concern, disclosing, as applicable matters related to going concern and using the going concern basis of accounting unless the Party management either intends to liquidate the entity or to cease operations, or has no realistic alternative but to do so.

Auditor's Responsibilities for the Audit of the Financial Statements
Our responsibility is to express an opinion on these financial statements based on audit. We conducted our Audit in accordance with the auditing standards generally India Our objectives are to obtain reasonable assurance about whether the Financial Statements as a whole are free from material misstatement, whether due to fraud or error, and to issue an auditor's report that includes our opinion Reasonable assurance is a high level of assurance, but is not a guarantee that an audit conducted in accordance with SAs will always detect a material misstatement when it exists. Misstatements can arise from fraud or error and are considered material if, individually or in the aggregate, they could reasonably



be expected to influence the economic decisions of users taken on the basis of these Financial Statement.

As part of an audit in accordance with SAs, we exercise professional judgment and maintain professional skepticism throughout the audit. We also:

- Identify and assess the risks of material misstatement of the Financial Statements whether due to fraud or error, design and perform audit procedures responsive to those risks and obtain audit evidence that is sufficient and appropriate to provide a basis for our opinion. The risk of not detecting a material misstatement resulting from fraud is higher than for one resulting from error, as fraud may involve collusion, forgery, intentional omissions, misrepresentations, or the override of internal control.

- Obtain an understanding of internal financial control relevant to the audit in order to design audit procedures that are appropriate in the circumstances, but not for the purpose of expressing an opinion on whether the Company has in place an adequate internal financial controls system over financial reporting with reference to financial statements and the operating effectiveness of such controls.

- Evaluate the appropriateness of accounting policies used and the reasonableness of accounting estimates and related disclosures made by management.

- Conclude on the appropriateness of management's use of the going concern basis of accounting and, based on the audit evidence obtained, whether a material uncertainty exists related to events or conditions that may cast significant doubt on the Company's ability to continue as a going concern. If we conclude that a material uncertainty exists, we are required to draw attention in our auditor's report to the related disclosures in the financial statements or, if such disclosures are inadequate, to modify our opinion. Our conclusions are based on the audit evidence obtained up to the date of our auditor's report. However, future events or conditions may cause the party to cease to continue as a going concern.

- Evaluate the overall presentation, structure and content of the Financial Statements, including the disclosures, and whether the Financial Statements represent the underlying transactions and events in a manner that achieves fair presentation.

We communicate with those charged with governance regarding, among other matters, the planned scope and timing of the audit and significant audit findings, including any significant deficiencies in internal control that we identify during our audit.
We also provide those charged with governance with a statement that we have complied with relevant ethical requirements regarding independence, and to communicate with them all relationships and other matters that may reasonably be thought to bear on our independence, and where applicable, related safeguards.

Opinion

In our opinion and to the best of our information and according to the explanations given to us, the aforesaid financial statements prepared on cash basis and without providing for depreciation on fixed assets give a true and fair view in conformity with the applicable accounting principles generally accepted in India, of the state of affairs of the part as at 31 March, 2025, its Income and Expenditure Account and cash flow statement for the year ended on that date.

MANOJ SANTOSH & COMPANY Chartered Accountants GHAZIABAD

Report on Other Legal and Regulatory Requirements

Further, we report that:

1. We have sought and obtained all the information and explanations which to the best of our knowledge and belief were necessary for the purposes of our audit;

2. In our opinion, proper books of account as required by law have been kept by the Party so far as it appears from our examination of those books:

3. The Balance Sheet, Income and Expenditure account and the cash flow statement dealt with by this Report are in agreement with the books of account and have been prepared on cash basis without providing for deprecation on fixed assets:

4. In our opinion, and to the best of our information and according to the explanations given to us, the Balance sheet, income and expenditure Account and the cash flow statement are in conformity with the accounting standards generally accepted in India.

For Manoj Santosh & Company,
Chartered Accountants,

[CA (Dr.) Manoj Kumar Jain]
Proprietor
M No.: 075666
FRN: 00635C
UDIN: 25075666BMNSTV5487

Place: Ghaziabad
Date: 17.10.2025

BAHUJAN SAMAJ PARTY

BALANCE SHEET AS AT 31ST MARCH, 2025

Particulars	Note	Current Year 31 Mar, 2025 (₹)	Previous Year 31 Mar, 2024 (₹)
SOURCES OF FUNDS			
1 **Corpus Fund**		-	-
2 **General Fund**	1	6,66,29,89,648.95	7,14,13,81,461.27
3 **Earmarked Funds**		-	-
4 **Reserves**		-	-
5 **Loans / Borrowings**			
(a) Secured	2	-	25,00,00,000.00
(b) Unsecured		-	-
6 **Current Liablities & Provisions**		-	-
TOTAL		**6,66,29,89,648.95**	**7,39,13,81,461.27**
APPLICATION OF FUNDS			
1 **Fixed Assets**	3		
(a) Tangible Assets		61,52,08,450.27	60,49,21,400.27
(b) Intangible Assets		-	-
(c) Capital Work-in-progress		-	-
2 **Investments**			
(a) Long Term		-	-
(b) Current Investments		-	-
3 **Current Assets**	4	5,87,36,31,262.68	6,28,35,94,090.50
4 **Loans, Advances & Deposits**	5	17,41,49,936.00	50,28,65,970.50
TOTAL		**6,66,29,89,648.95**	**7,39,13,81,461.27**

As per our separate report of even date annexed

For Manoj Santosh & Company
Chartered Accountants

MANOJ SANTOSH & COMPANY Chartered Accountants GHAZIABAD

[CA (Dr.) Manoj Kumar Jain]
Proprietor
M. No. 075666
FRN : 006935C

Place : Ghaziabad
Date : 17.10.2025

For Bahujan Samaj Party

(Sridhar)
National Treasurer

BSP BAHUJAN SAMAJ PARTY
SRIDHAR
NATIONAL TREASURER
BAHUJAN SAMAJ PARTY

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SRIDHAR
NATIONAL TREASURER
BAHUJAN SAMAJ PARTY

BAHUJAN SAMAJ PARTY

INCOME & EXPENDITURE ACCOUNT FOR THE YEAR ENDED 31ST MARCH, 2025

Particulars	Note	Current Year 31 Mar, 2025 (₹)	Previous Year 31 Mar, 2024 (₹)
INCOME			
1 Fee & Subscriptions	6	12,30,00,000.00	26,59,00,000.00
2 Grant / Donations / Contributions		-	-
3 Other Income	7	46,28,87,016.55	38,18,98,542.00
TOTAL (A)		**58,58,87,016.55**	**64,77,98,542.00**
EXPENDITURE			
1 Election Expenditure	8	84,46,88,541.50	23,47,00,941.60
2 Employee Costs	9	5,40,000.00	5,40,000.00
3 Administrative & General Expenses	10	21,04,97,087.00	19,66,24,103.50
4 Finance Costs	11	8,64,663.82	28,218.28
5 Depreciation & Amortisation Expenses		-	-
6 Other Expenses	12	64,90,779.55	4,797.00
TOTAL (B)		**1,06,30,81,071.87**	**43,18,98,060.38**
Excess of Income over Expenditure (A-B)		**(47,71,94,055.32)**	**21,59,00,481.62**
Transfer to/from Reserves		-	-
Surplus carried to General Fund		**(47,71,94,055.32)**	**21,59,00,481.62**

As per our separate report of even date annexed

For Manoj Santosh & Company
Chartered Accountants

MANOJ SANTOSH & COMPANY Chartered Accountants GHAZIABAD

[CA (Dr.) Manoj Kumar Jain]
Proprietor
M. No. 075666
FRN : 006935C

For Bahujan Samaj Party

(Sridhar)
National Treasurer

BSP BAHUJAN SAMAJ PARTY
SRIDHAR
NATIONAL TREASURER
BAHUJAN SAMAJ PARTY

Place : Ghaziabad
Date : 17.10.2025

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SRIDHAR
NATIONAL TREASURER
BAHUJAN SAMAJ PARTY

BAHUJAN SAMAJ PARTY

CASH FLOW STATEMENT FOR THE YEAR ENDED 31ST MARCH, 2025

Particulars	Current Year 31 Mar, 2025		Previous Year 31 Mar, 2024	
	(₹)	(₹)	(₹)	(₹)
1 Cash Flow from Operating Activities				
Excess of Income over Expenditure		(47,71,94,055.32)		21,59,00,481.62
Adjustments for:				
(a) Finance Costs	8,64,663.82		28,218.28	
(b) Interest Income	(46,28,81,593.00)		(38,18,98,542.00)	
(c) Cost of Construction W/off	24,91,983.00	(45,95,24,946.18)	-	(38,18,70,323.72)
Operating Surplus before Working Capital Changes		**(93,67,19,001.50)**		**(16,59,69,842.10)**
Adjustments for:				
(a) Loans, Advances & Deposits	32,87,16,034.50	32,87,16,034.50	(38,30,83,607.50)	(38,30,83,607.50)
Net Cash Flow from Operating Activities		**(60,80,02,967.00)**		**(54,90,53,449.60)**
2 Cash Flow from Investing Activities				
(a) Purchase of Fixed Assets	(1,41,76,790.00)		(67,25,684.00)	
(b) Sale of Fixed Assets	2,00,000.00		1,45,000.00	
(c) Interest on Deposits & Advances	46,28,81,593.00	44,89,04,803.00	38,18,98,542.00	37,53,17,858.00
Net Cash Flow from Investing Activities		**44,89,04,803.00**		**37,53,17,858.00**
3 Cash Flow from Financing Activities				
(a) Secured Loans	(25,00,00,000.00)		25,00,00,000.00	
(b) Finance Cost	(8,64,663.82)	(25,08,64,663.82)	(28,218.28)	24,99,71,781.72
Net Cash Flow from Financing Activities		**(25,08,64,663.82)**		**24,99,71,781.72**
Net Increase / (Decrease) in Cash & Bank Balances		**(40,99,62,827.82)**		**7,62,36,190.12**
Cash & Bank Balances as on 1st Day of the Year		**6,28,35,94,090.50**		**6,20,73,57,900.38**
Cash & Bank Balances as on Last Day of the Year		**5,87,36,31,262.68**		**6,28,35,94,090.50**

As per our separate report of even date annexed
For Manoj Santosh & Company
Chartered Accountants

[CA (Dr.) Manoj Kumar Jain]
Proprietor
M. No. 075666
FRN : 006935C

Place : Ghaziabad
Date : 17.10.2025

For Bahujan Samaj Party

(Sridhar)
National Treasurer

SRIDHAR
NATIONAL TREASURER
BAHUJAN SAMAJ PARTY

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BAHUJAN SAMAJ PARTY

BAHUJAN SAMAJ PARTY

SIGNIFICANT ACCOUNTING POLICIES FOR THE YEAR ENDED 31ST MARCH, 2025

1 **Basis of Preparation of Accounts**
The financial statements have been prepared to comply with the mandatory Accounting Standards and Guidance Note issued by The Institute of Chartered Accountants of India. The financial statements have been prepared under the historical cost convention on cash basis. The accounting policies have been consistently applied by the Party, and except for the change in accounting policy discussed below, are consistent with those used in the previous year.

2 **Use of Estimates for Preparation of Accounts**
The preparation of financial statement in conformity with generally accepted accounting principles requires management to make estimates and assumption that affect the reported amounts of assets and liabilities and disclosure of contingent liabilities at the date of the financial statements. Although these estimates are based upon management's best knowledge of current events and actions, actual result could differ from these estimates.

3 **Fixed Assets**
Tangible Assets
Fixed Assets are stated at cost of acquisition. Cost of acquisition of fixed assets is inclusive of Freight, Duties & Taxes.

4 **Depreciation**
Tangible Assets
No depreciation is provided on fixed asset.

5 **Investments**
No Investments are held by the Party.

6 **Revenue Recognition**
All the income and expenses are accounted for on cash basis.

7 **Employee Benefits**
Remuneration and other employee benefits payable are accounted for on cash basis.

8 **Taxes on Income**
No provision for income tax has been considered necessary as the party has complied with the applicable provisions of Income-tax Act, 1961 and the Representation of the People Act, 1961 for claiming its income exempt from tax U/s 13A of I.T. Act, 1961.

9 **Provisions, Contingent Liabilities and Contingent Assets**
As the party follows Cash System of Accounting, no provisions are required to be made in the financial statement.
Contingent liabilities – NIL (Previous Year NIL)
Contingent Assets are neither recognized nor disclosed in financial statements.

10 **Cash Flow Statement**
Cash Flow statement is prepared as per Indirect method as referred to in AS-3 "Cash Flow Statement".

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Chartered Accountants
GHAZIABAD

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NOTES FORMING PART OF FINANCIAL STATEMENTS AS AT 31ST MARCH, 2025

Note : 1 General Fund	Current Year 31 Mar, 2025	Previous Year 31 Mar, 2024
	(₹)	(₹)
Balance B/f	7,14,13,81,461.27	7,00,09,13,577.65
Add: Surplus for the year	(47,71,94,055.32)	21,59,00,481.62
	6,66,41,87,405.95	7,21,68,14,059.27
Less: Loss on Sale of Vehicle (trfd.)	(11,97,757.00)	(7,42,424.00)
Less: Loss on handover of alloted office space (trfd.)	-	(7,46,90,174.00)
TOTAL	6,66,29,89,648.95	7,14,13,81,461.27

Note : 2 Loans / Borrowings	Current Year 31 Mar, 2025	Previous Year 31 Mar, 2024
	(₹)	(₹)
1 **Secured**		
(a) **Union Bank of India**	-	25,00,00,000.00
(against pledge of Fixed Deposits held with bank)		
TOTAL	-	25,00,00,000.00

Note : 3 Fixed Assets	Opening Balance as on 01.04.2024	Additions during the year	Sold/Transfer during the year	Closing Balance as on 31.03.2025
	(₹)	(₹)	(₹)	(₹)
1 Land	1,76,12,715.00	-	-	1,76,12,715.00
2 Building *	23,40,06,781.40	-	24,91,983.00	23,15,14,798.40
3 Flat/House **	9,99,34,582.00	-	-	9,99,34,582.00
4 Computers & Peripherals	37,84,511.03	2,38,600.00	-	40,23,111.03
5 Furniture, Fixtures & Fittings	5,65,32,585.00	-	-	5,65,32,585.00
6 Office Equipments	4,20,84,089.00	57,82,927.00	-	4,78,67,016.00
7 Plant & Machinery	1,79,59,012.84	-	-	1,79,59,012.84
8 Vehicles	13,30,07,124.00	81,55,263.00	13,97,757.00	13,97,64,630.00
TOTAL	60,49,21,400.27	1,41,76,790.00	38,89,740.00	61,52,08,450.27

* Note 3.1 : An amount of Rs. 24,91,983.00 capitalised earlier on account of building construction is written off as the same pertains to rented office premises alloted by the Government.

** Note 3.2 : No separate figures of land and constructions is mentioned in Purchase Deed and hence can not be ascertained.

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NOTES FORMING PART OF FINANCIAL STATEMENTS AS AT 31ST MARCH, 2025

Note : 4 Current Assets	Current Year 31 Mar, 2025 (₹)	Previous Year 31 Mar, 2024 (₹)
1 **Cash & Bank Balances**		
(a) **Balance with Banks**		
in Current Accounts with Scheduled Banks		
(i) Union Bank of India	29,05,887.72	(3,90,72,082.01)
(ii) Union Bank of India	16,04,031.57	44,09,116.93
(iii) Union Bank of India (Sweep A/c)	10,00,000.00	17,85,00,000.00
(iv) Punjab National Bank	1,17,37,047.39	15,24,941.58
(v) Punjab National Bank (Sweep A/c)	3,04,80,000.00	3,25,50,000.00
in Savings Accounts with Scheduled Banks		
(vi) Punjab National Bank (Saving A/c) (erstwhile OBC)	2,826.70	2,750.70
in Deposit Accounts with Scheduled Banks		
(Non encumbered, Maturity upto 12M)		
(vii) Punjab National Bank	2,15,80,00,000.00	2,15,94,00,000.00
(viii) Union Bank of India	3,63,54,53,548.00	3,91,79,02,000.00
(b) **Cash on Hand**		
(i) Cash on Hand	1,70,59,869.30	2,08,55,289.30
(ii) Ram Avtar Mittal Imprest	82,51,134.00	32,21,691.00
(iii) Sridhar Imprest	71,36,918.00	43,00,383.00
TOTAL	**5,87,36,31,262.68**	**6,28,35,94,090.50**

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NOTES FORMING PART OF FINANCIAL STATEMENTS AS AT 31ST MARCH, 2025

Note : 5 Loans, Advances & Deposits	Current Year 31 Mar, 2025 (₹)	Previous Year 31 Mar, 2024 (₹)
1 **Security Deposits**		
(a) NDMC (Electricity)	1,04,120.00	1,04,120.00
(b) NDMC (Electricity)	33,500.00	33,500.00
(c) NDMC (Electricity & Water)	66,444.00	66,444.00
(d) NDMC (Electricity & Water)	51,500.00	13,100.00
(e) UP Power Corporation (Electricity)	40,000.00	40,000.00
(f) Rent Security	1,90,300.00	1,90,300.00
(g) Director of Estate	39,126.00	39,126.00
(h) Indrapratha Gas Limited	90,000.00	54,000.00
(i) Rent Security	34,50,000.00	34,50,000.00
2 **Others**		
(a) Balance with Revenue Authorities		
(i) Refund Due A.Y. 1989-90	1,48,91,556.00	-
(ii) Refund Due A.Y. 1990-91	1,53,96,419.00	-
(iii) Refund Due A.Y. 1991-92	1,07,01,846.00	-
(iv) Refund Due A.Y. 1992-93	1,83,75,974.00	-
(v) Refund Due A.Y. 1993-94	1,40,03,724.00	-
(vi) Refund Due A.Y. 1994-95	88,68,983.00	-
(vii) Refund Due A.Y. 2017-18	1,63,16,939.00	1,63,16,939.00
(viii) Refund Due A.Y. 2018-19	3,47,014.00	3,47,014.00
(ix) Refund Due A.Y. 2021-22	2,13,81,926.00	2,13,81,926.00
(x) Refund Due A.Y. 2022-23	-	3,04,27,361.00
(xi) Refund Due A.Y. 2023-24	-	3,12,98,131.00
(xii) Refund Due A.Y. 2024-25	-	4,81,94,017.00
(xiii) Refund Due A.Y. 2025-26	4,72,45,805.00	-
(xiv) Excess TCS, Refundable	13,000.00	13,000.00
(xv) Excess TDS, Refundable	41,760.00	1,26,486.00
(b) Other Receivables		
(i) Mr. Ramesh Chandra Singh Kuntia	25,00,000.00	25,00,000.00
(ii) Aerotech Aviation India Pvt. Ltd.	-	30,00,00,000.00
(iii) Babba Raju Mobile	-	15,00,000.00
(iv) Prabhat Publicity	-	4,46,10,604.50
(v) Punjab Automobiles	-	21,59,902.00
TOTAL	**17,41,49,936.00**	**50,28,65,970.50**

* Income Tax Refunds totaling to Rs. 8,22,38,502.00 pertaining to assessment years 1989-90 to 1994-95 are refundable on account of deductions made from future year Income Tax Refunds and the Political Party opting for Direct Tax Vivad se Vishwas Scheme, 2024

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NATIONAL TREASURER
BAHUJAN SAMAJ PARTY

MANOJ SANTOSH & COMPANY
Chartered Accountants
GHAZIABAD

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BAHUJAN SAMAJ PARTY

NOTES FORMING PART OF FINANCIAL STATEMENTS AS AT 31ST MARCH, 2025

Note : 6 Fee & Subscriptions	Current Year 31 Mar, 2025 (₹)	Previous Year 31 Mar, 2024 (₹)
1 Membership Fees		
(Annual Fees / Subscriptions from Members)	12,30,00,000.00	26,59,00,000.00
TOTAL	**12,30,00,000.00**	**26,59,00,000.00**

Note : 7 Other Income	Current Year 31 Mar, 2025 (₹)	Previous Year 31 Mar, 2024 (₹)
1 Bank Interest	45,63,24,426.00	38,18,93,213.00
2 Interest on Income Tax Refund	65,57,167.00	-
3 Interest Income on Security	-	5,329.00
4 Misc. Interest Income	5,423.55	-
TOTAL	**46,28,87,016.55**	**38,18,98,542.00**

Note : 8 Election Expenditure	Current Year 31 Mar, 2025 (₹)	Previous Year 31 Mar, 2024 (₹)
1 Publicity Expenses		
(a) Banners, Flags, etc.	9,28,39,253.50	5,76,33,689.40
(b) Electronics Media Advertisement	-	-
(c) Making & Distribution of Audio CDs	-	-
(d) Printed Material for Distribution	6,18,314.00	99,71,683.20
2 Travel Expenses		
(a) Aircrafts / Helicopters	63,66,95,550.00	10,70,09,790.00
(b) Other Tour & Travel Expenses	2,09,303.00	-
3 Other Expenses		
(a) Boarding & Lodging	24,450.00	3,96,185.00
(b) Criminal Antecedent	9,59,18,506.00	4,58,39,125.00
(c) Public Meetings	1,83,83,165.00	1,38,50,469.00
TOTAL	**84,46,88,541.50**	**23,47,00,941.60**

Note : 9 Employee Costs	Current Year 31 Mar, 2025 (₹)	Previous Year 31 Mar, 2024 (₹)
1 Salary	5,40,000.00	5,40,000.00
TOTAL	**5,40,000.00**	**5,40,000.00**

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GHAZIABAD

BAHUJAN SAMAJ PARTY

NOTES FORMING PART OF FINANCIAL STATEMENTS AS AT 31ST MARCH, 2025

Note : 10 Administrative & General Expenses	Current Year 31 Mar, 2025	Previous Year 31 Mar, 2024
	(₹)	(₹)
1 Audit Fees	1,18,000.00	1,18,000.00
2 Books & Periodicals	11,080.00	5,092.00
3 Electricity & Water Exp.	1,02,49,558.00	97,32,157.00
4 Insurance Exp.		
(a) Vehicles	15,12,106.00	33,21,526.00
5 Printing & Stationery Exp .	22,29,487.00	30,41,686.00
6 Professional Charges	33,02,000.00	6,78,500.00
7 Rents	3,06,35,374.00	2,55,99,390.00
8 Repair & Maintenance		
(a) Offices	12,04,45,231.00	12,05,07,490.00
(b) Construction Expense on leased central office	1,54,12,983.00	-
(c) Vehicles	11,30,000.00	-
9 Tour & Travel Exp.	2,23,56,280.00	2,90,74,528.00
10 Others		
(a) Organisational Exp.	28,56,178.00	39,83,706.70
(b) Municipal Taxes	7,928.00	20,925.00
(c) Software Exp.	5,310.00	4,307.00
(d) Telephone Exp.	1,99,354.00	5,10,384.00
(e) Website Exp.	26,218.00	26,411.80
TOTAL	**21,04,97,087.00**	**19,66,24,103.50**

Note : 11 Finance Costs	Current Year 31 Mar, 2025	Previous Year 31 Mar, 2024
	(₹)	(₹)
1 Bank Charges	22,891.99	23,867.28
2 Interest	8,32,698.83	-
3 Others		
(a) TDS - Fees & Interest	9,073.00	4,351.00
TOTAL	**8,64,663.82**	**28,218.28**

Note : 12 Other Expenses	Current Year 31 Mar, 2025	Previous Year 31 Mar, 2024
	(₹)	(₹)
1 Income Tax paid under Vivad se Vishwas Scheme	63,66,472.00	-
2 Misc. Balance W/off	1,19,427.00	1.00
3 Misc. Expenses	4,880.55	4,796.00
TOTAL	**64,90,779.55**	**4,797.00**

CERTIFIED TRUE COPY

SRIDHAR
NATIONAL TREASURER
BAHUJAN SAMAJ PARTY

MANOJ SANTOSH & COMPANY
Chartered Accountants
GHAZIABAD

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NATIONAL TREASURER
BAHUJAN SAMAJ PARTY

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NOTES FORMING PART OF FINANCIAL STATEMENTS AS AT 31ST MARCH, 2025

Note : 13 The aggregate value on realization of Current Assets, Loans, Advances & Deposits shall not be less than the amount at which they are stated in the Balance Sheet.

Note : 14 Previous year figure have been regrouped and rearranged wherever considered necessary.

Note : 15 Notes '1' to '15' form an integral part of the Financial Statements for the year ended 31st March, 2025.

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